- (क्व) खिंद नहीं, तो इसके क्या कारण
 हैं; और
- (ग) इन लक्ष्यों की प्राप्ति के लिए सरकार ने क्या कार्यवाही की है ?

स्वास्थ्य और परिवार कल्याण मंदालय में राज्य मंद्री (श्रीमती द्वी० के० तारादेवी सिद्धार्थ): (क) विभिन्न परिवार कल्याण तरीकों के वर्ष 1991-92 के लक्ष्यों की उपलब्धि का प्रतिशत इस प्रकार था—नसबल्दी 74.6 प्रतिशत, आई० यू० डी० निवेशन 72.5 प्रतिशत, प्रचलित गर्भ निरोधकों के उपयोगकर्ता 86.6 प्रतिशत तथा मुखसेस्थ गोली उपयोगकर्ता 125.5 प्रतिशत।

- (ब) भारत में परिवार कल्बाण कार्ब-कल को देश की जनसांबिक परम्पराओं को भ्यान में रख कर स्वैिक्क आधार पर बढ़ावा दिया जा रहा है।
- (ग) परिवार नियोजन सेवाएं प्रदान करने के अलावा पाल दम्पितयों द्वारा छोटे परिवार का आदर्श अपनाए जाने के बारे में जागरूकता बढ़ाने के लिए सूचना, शिक्षा और संचार कार्यक्रम चलाए जा रहे हैं।

Notice issued against the N.E.H.M.

2415. SHRI JAGANNATH SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the Delhi Court has indicated the Director, Health Services, Delhi Administration for his public Notice issued on 9th July; 1992 against the N.E.H.M. of India. New Delhi:
- (b) if so, what action has been taken by Government against the Officer for implicating falsely the N.E.H.M. of India, New Delhi; and
- (c) what are the findings of the departmental enquiry, if any, against the Officer?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY

WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) to (c) The Delhi Administration has informed that they have filed an appeal in the Delhi High Court against the order passed by the Additional District Judge, Delhi in this regard and the matter is subjudice.

E.H. System of Medicines

2416. SHRI JAGANNATH SINGH SWILL WILL THE MIDISTER OF HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are aware of the Press reports regarding the unlawful activities of the A.I.R.D.O. of E.H. System of Medicines, C-7/166, Yamuna Vihar, Delhi-53;
- (b) if so, what action has been taken by Government to curb the activities of this Organisation:
- (c) whether this Organisation is approved by Government; and
- (d) whether its accounts are also checked by Government from time to time?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) The Delhi Administration has reported that they received complaint regarding All India Research and Development Organisation of E.H. System of Medicines. Yamuna Vihar, Delhi.

- (b) The complaint was referred to the concerned authorities for investigation and a public notice was issued by Delhi Administration on 16-7-1992 to warn the public against joining the institution.
 - (c) and (d) No, Sir.

Preparation of Medicines from Planta

2417. SHRI JAGANNATH SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the essences of medicines are prepared from plants by using distilled water through Cohobation method;
- (b) if not, whether any licence is required from Government for the manufacturing of such medicines from medicinal plants;